

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 427 of 2022	Athar Zia Vs. Anup Sood Liquidator of Basic India Ltd.	Satish Rai	
2.	Comp. App. (AT) (Ins) No. 469 of 2022	Khushvinder Singhal Erstwhile Resolution Professional of Bestways Transport (India) Pvt. Ltd. Vs. Reena Tiwari Financial Creditor Bestways Transport (India) Pvt. Ltd. & Ors.	Abhishek Anand	
3.	Comp. App. (AT) (Ins) No. 474 of 2022	Deepankur Sharma Erstwhile Interim Resolution Professional of Arpan International Ltd. Vs. Pardeep Cycle Industries Through Its Proprietor Pardeep Kumar	Yash P. Gupta	
4.	Comp. App. (AT) (Ins) No. 475 of 2022	Advantz Finance Pvt. Ltd. Vs. Jai Annanya Investments Pvt. Ltd.	Neha Somani	
5.	Comp. App. (AT) (Ins) No. 477 of 2022	Hem Singh Bharana Vs. Era Infra Engineering Ltd. (EIEL) & Ors.	Apoorv Agarwal	
6.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	

7.	Comp. App. (AT) (Ins) No. 479 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Topworth Pipes & Tubes Pvt. Ltd. & Ors.	Aaditya Pande	
8.	Comp. App. (AT) (Ins) No. 480 of 2022	Shrinathji Trading Company Vs. Sanwaria Consumer Ltd. & Anr.	Neha Gupta	
9.	Comp. App. (AT) (Ins) No. 481 of 2022 (With Defects)	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha Pandey	
10.	Comp. App. (AT) (Ins) No. 483 of 2022	Jagdish Kumar Parulkar Vs. Vinod Agarwal & Ors.	Mrinali Prasad	
11.	Comp. App. (AT) (Ins) No. 484 of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Pvt. Ltd.	Sanjeev Sagar	Kamlendra Singh

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles & Anr.	Manu Yadav	Tushar Parashar-R1 Kunal kohli (R2)
13.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors. With	Sumant Batra	Pooja M Saigal Ansal Bajaj Vaibhav Tyagi
14.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1

15.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
16.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
17.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors. With	Devul Dighe	Rushabh Shah-R2
18.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
19.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr. With	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
20.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
21.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	Himanshu Yadav Anirudh Jamwal Nitin Kant Setia Sardavinder Goyal-R2
22.	Comp. App. (AT) (Ins) No. 153 of 2022	IDBI Bank Ltd. Vs. Hasti Mal Kachhara Insolvency Resolution Professional of Deegee Cotsyn Pvt. Ltd. & Ors.	Anju Bhshan Gupta	PCA Ayush J Rajani Khushboo Shah
23.	Comp. App. (AT) (Ins) No. 312 of 2022	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George

24.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	Mrinal Harshvardhan
25.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr.	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1

For Hearing

26.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
27.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	Subhro Sanyal
28.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

29.	Comp. App. (AT) (Ins) No. 1003 of 2020 (PH)	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**